

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

14.09.2011

OA No. 42/2011

Mr. P.N. Jatti, Counsel for applicant.

Mr. V.K. Pareek, Counsel for respondents.

Learned counsel for the applicant submitted that relief claimed by the applicant has been granted by the respondents.

In view of this development, the OA has become infructuous and the same is accordingly dismissed.

Anil Kumar
(Anil Kumar)
Member (A)

K.S. Rathore
(Justice K.S.Rathore)
Member (J)

ahq

15/9/11

copy given vide
No-1452 & 1453

15/9/11

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